

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1737**

**TO BE ANSWERED ON 01 AUGUST, 2022**

**Revenue collected and utilised from cess of petroleum products**

**1737 Shri Abdul Wahab:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether there is any data of income collected by Government from road infrastructure cess of petroleum products in the last five years;
- (b) if so, the details thereof;
- (c) how much percentage of the cess has been utilised for the infrastructure development;
- (d) the details of the fund utilised in the last five years, year-wise; and
- (e) if not utilised, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**

**(SHRI RAMESWAR TELI)**

(a) to (e): Details of collection and utilization of Central Road and Infrastructure Cess are as under:

(Rs.Crore)

| Type of Cess                         | 2018-19  | 2019-20  | 2020-21   | 2021-22 (RE) | 2022-23 (BE) |
|--------------------------------------|----------|----------|-----------|--------------|--------------|
| Central Road and Infrastructure Cess | 51266.72 | 67373.64 | 123596.45 | 203235.00    | 138450.00    |

Source: Ministry of Finance

Details of utilization of Central Road and Infrastructure Cess towards Infrastructure including Social and Commercial Infrastructure in terms of Schedule II of the Central Road and Infrastructure Fund Act, 2000 are as under:

(Rs.Crore)

| Type of Fund                         | 2018-19  | 2019-20  | 2020-21   | 2021-22 (RE) | 2022-23 (BE) |
|--------------------------------------|----------|----------|-----------|--------------|--------------|
| Central Road and Infrastructure Fund | 62879.64 | 90252.40 | 182363.47 | 247858.28    | 295150.00    |

Source: Ministry of Finance

BE: Budget Estimates

RE: Revised Estimates

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